

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KNAUF AMF INDIA PRIVATE LIMITED

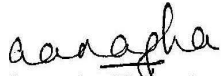
1.	NAME OF CORPORATE PERSON	KNAUF AMF INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	28/08/2007
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE PERSON	U74210MH2007FTC173564
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Registered Address: 707, Lodha Supremus, Senapati Bapat Marg, Lower Parel, Nr. HDFC Bank House, Delisle Road, Mumbai, Mumbai, Maharashtra, India, 400013
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	27 January 2026
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: ANAGHA ANASINGARAJU ADDRESS: 1-2, AISHWARYA SANKUL, 17 G.A. KULKARNI PATH, OPP. JOSHI'S RAILWAY MUSEUM, KOTHRUD, PUNE – 411038 Email id: rp.anagha@kanjcs.com TELEPHONE NO: 020-25466265/ 25461561 REGISTRATION NO: IBBI/IPA-002/IP-N00247/2017-18/10732
8.	LAST DATE FOR SUBMISSION OF CLAIMS	26 February 2026

Notice is hereby given that the KNAUF AMF INDIA PRIVATE LIMITED has commenced voluntary liquidation on 27 January 2026.

The stakeholders of KNAUF AMF INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 26th February 2026 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

A handwritten signature in black ink, appearing to read 'anagha' in a cursive script.

Anagha Anasingaraju
Liquidator

Date: 29th January 2026

Place: Pune